

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 840 OF 2017 IN
APPEAL NO. 330 OF 2017**

Dated: 24th July, 2018

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

NTPC Limited

.... Appellant(s)

Versus

GRIDCO Limited & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Himanshi Andley for
Mr. Raj Kumar Mehta for R-1

Mr. Anand Kumar Shrivastava for R-3

ORDER

At the request of learned counsel for Respondent No.1, the matter is adjourned to **25.07.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I. J. Kapoor)
Technical Member**